

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CA 142/15
PETITION NUMBER : TP 145/16
NAME OF THE PETITIONER(S) : M/s. Nihann Direct Selling (I) Pvt. Ltd
NAME OF THE RESPONDENT(S) : VIHANN
UNDER SECTION : 621 A

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
1	<u>BR</u>	REPRESENTATION BY WHOM	

1. B RAJESWARARAO

PCS

B Rajeswararao

ORDER

PCS for petitioner company is present. PCS
requested time to comply with the direction
of the Tribunal for filing Affidavit of the
Whole Time Director.

Hence adjourned to 30/1/2017.

Member (J)

Member (T)